- (c) Inform; lion is being collected.
- (d) and (e No, Sir. Government are already comm tted to speedy and effective implementation of land reforms in the couniry and, herefore, consider that the present agitatii n is uncalled for.

TELEGRAM S NT BY PRESIDENT T.B HOSPITAL EN PLOYECS UNION MEHRAULI AGAINST PO .ICE OF MEHRIAULI THANA

1640. SHRI RUDRA NARAIN JHA:
SHRI P. S. PATIL:
SHRI DEVDATT KUMAR
KIKZ BHAI PATEL: SHRI MATI
VIDYAWATI CHA-! TUR-TDI•
SHRI GOLAP BARBORA:

Will the PIIME MINISTER be pleased to state:

- (a) whether it is a fact that a telegram on 25th July, 1970 was sent to the authorities by the Iresident of Hospital Karam-chari Panchay it (Regd.) of T.B. Hospital Employees Ur on Mehrauli (Delhi.) to the effect that Uni in workers and officials have been threaten! d with the serious consequences by th Mf:dical Superintendent of T.B. Hospital nd by the Police of Mehrauli Thana;
- (b) if So, he contents of the telegram and the ac ion taken by Government thereon;
- (c) whether it is also a fact that the Chairman of the 'Action Committee' of "Federation if Delhi State Hospital Employees Ur ions" met the Deputy Commissioner of 1 Jelhi in the month of July/ August. 1970 done with 2 others and held detailed talks with him in this connection and also show; d the said telegram to him; and
- (d) if so, tie details* of talks held with him?

THE MTNIITER OF STATE IN THE MINISTRY CF HOME AFFAIRS (SHRI K. C. PANT1: (a) to (d) It is reported that the folic wing telegram was received by Inspector '5eneral of Police. Delhi, on 25th July, 19'0

"SHRI JAGDISH KIAN BAHUGUNA THE GENERAL SECRETARY HOSPITAL KARAMCHARI PAN-CHAYAT T. B. HOSPITAL MEHRAULI HAS BEEN THREATENED FOR THE SERIOUS CONSEQUENCES BY THE MEDICAL SUPDT. DR. H. B. DINGLEY AND BY THE POLICE OF MEHRAULI THANA(.) PLEASE LOOK INTO THE MATTER FOR THE SAFETY OF SHRI BAHUGUNA IMMEDIATELY PAULUS BIALL PRESIDENT."

A deputation of the Federation of Delhi State Hospital Employees Unions met the Deputy Commissioner, Delhi, on July 28, 1970, and repeated the allegations contained in the telegram. Acording to the information available with Delhi Administration, allegations against Medical Superintendent of the Hospital and staff of Police Station, Mehrauli, are incorrect. However, Sub-Divis'ional Magistrate. Mehrauli area has been asked by the Deputy Commissioner, Delhi, to make further enquiries into these allegations.

GRANT GIVEN TO THE CHILD GUIDANCE SCHOOL

- 1641. SHRI A. G. KULKARNI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) the amount of grant given by Government to the Child Guidance School, (Regd.) Rajinder Park, New Delhi-during the last three years;
- (b) the number of students on school rolls' and the number of teachers employed in the school during the same period;
- (c) the salary paid to the teachers employed in the school during the last ten years; the number of teachers who served the school but later on left the job and were not paid salary during the last ten years; and
- (d) whether Government propose to hold an enquiry into the affairs of the school; if not, the reasons therefor?